

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 97 of 2020

In the matter of:

Economy Hotels India Services Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies & Anr.

....Respondents

Present:

**For Appellants: Mr. Sujoy Dutta, Mr. Satwinder Singh, Mr. NPS Chawla
and Mr. Surek Kant Baxy, Advocates**

**For Respondents: Mr. P S Singh, Advocate for ROC , Ms. Chetna Kandtal
Company Prosecutor For R-1 & 2.**

ORDER
(Through Virtual Mode)

19.08.2020: Heard both sides. **Judgement is Reserved.**

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/kam